



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

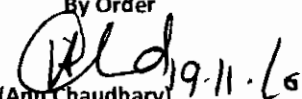
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 21-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 2138/2016 Pushendra Veer Singh Vs. State	Nishant Vyas	T.C. Sharma
2	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Petition No. 4344/14 Vinod Kumar Vs. State	Vijay Poonia	A.S. Shekhawat
3	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 398/15 Harish Nankani Vs. State	S.S. Hora	Rajeev Sharma
4	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 552/03 Jameel Vs. Ekhlak	Ashok Sharma	Sudesh Bansal
5	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil First Appeal No. 60/15 & 249/02 Radhey Shyam Vs. Hari Singh	R.P. Garg	Jitendra Pandey
6	Sh. Ravi Bhojak, Advocate	S.B. Cr. Misc. Petition No. 2443/2016 & 3861/2016 Gaurav Agarwal Vs. State	Sanjay Sharma	Yogesh Singhal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary) 9.11.16
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”